

[Secretary General]

following motion extending the time for presentation of the Report of the Joint Committee of the Constitution (Seventy-second Amendment) Bill, 1991 (Insertion of new Part IX and addition of Eleventh Schedule):—

**MOTION**

"That this House do extend upto the 30th April, 1992, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-second Amendment) Bill, 1991 (Insertion of new Part IX and addition of Eleventh Schedule)."

(II)

"I am directed to inform you that Lok Sabha, at its sitting held on the 27th February, 1992, has adopted the following motion extending the time of presentation of the Report of the Joint Committee of the Houses on the Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991:—

**MOTION**

"That this House do extend upto the end of the Monsoon Session, 1992, the time for presentation of the Report of the Joint Committee on the Bill to provide for the regulation of the use of pre-natal diagnostic techniques for the purpose of detecting genetic or metabolic disorders or chromosomal abnormalities or certain congenital malformations or sex link disorders and for the prevention of the misuse of such techniques for the purpose of pre-natal sex determination leading to female foeticide ; and for matters connected therewith or incidental thereto".

**ANNOUNCEMENT REGARDING GOVERNMENT BUSINESS IN THE RAJYA SABHA DURING THE WEEK COMMENCING TUESDAY, THE 3RD MARCH, 1992**

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) :** With your permission, Madam, I rise to announce that Government Business during the week commencing 3rd March, 1992, will consist of :

1. Discussion on the Motion of Thanks on the President's Address.

2. Discussion on the Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1992 (No. 1 of 1992) and consideration and passing of the Representation to the People (Amendment) Bill, 1992.

3. General discussion on the Railway Budget for 1992-93.

**THE DEPUTY CHAIRMAN :** Special Mentions.... (Interruptions).

**RE. REPORTED TUBECTOMY ON A 62 YEAR OLD WIDOW IN A FAMILY CAMP IN UTTAR PRADESH**

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया (बिहार) : महोदया, उत्तर प्रदेश में 62 साल की एक विधवा के साथ में उत्तर प्रदेश अधिकारियों ने जो अत्याचार किया है... (व्यवधान)

**THE DEPUTY CHAIRMAN :** I will call you. (Interruptions) I have given my word. I will call.... (Interruptions)

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया : महोदया, एक विधवा जो 62 साल की है, उसको फैमिली प्लानिंग कैम्प में ले जाकर जबर्दस्ती उसके माथे पर, मांग पर सिन्दूर भरा गया, टीका लगाया गया और उसकी ट्यूब-कटामी की गयी। इतना बड़ा अत्याचार उत्तर प्रदेश की सरकार के द्वारा किया गया है कि जो 62 साल की विधवा है, उसके साथ ऐसा अत्याचार हुआ है। मैं आपके माध्यम से मांग करता हूँ कि सरकार इस पर बयान दे कि यह कैसे घटना है। यह एक जघन्य कांड है जिसमें 62 साल की एक विधवा के साथ ऐसा अन्याय हुआ है... (व्यवधान) यह गरीब और पिछड़ी जाति के साथ में घटना हुई है। (व्यवधान)

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश) : (व्यवधान) एक महाशक्ति के साथ अन्याय हुआ है, मैडम।

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया : महोदया, एक विधवा की मांग पर सिन्दूर जबर्दस्ती लगाया गया, जो हिन्दू परम्परा के साथ अत्याचार करना है... (व्यवधान) यह उत्तर प्रदेश की सरकार ने.... (व्यवधान)

THE DEPUTY CHAIRMAN :  
Let this matter be over. I will call  
... (Interruptions)...

श्री सुरेन्द्रजीत सिंह ग्रहलवालिष्या :  
... (व्यवधान) जिस भारतीय संस्कृति में  
नारी का सम्मान किया जाता है, वहीं एक  
विधवा नारी के मस्तिष्क पर उसकी मांग में  
जबदस्ती सिन्दूर भरकर के उसकी ट्यूबकटामी  
की जाती है। इससे बड़ा जघन्य अपराध  
और क्या हो सकता है? महोदया, हम मांग  
करते हैं कि... (व्यवधान)

डा० रत्नाकरपाण्डेय : महोदया, यह बड़ा  
नशीला मामला है। पूरी नारी जाति का  
अपमान है। उस विधवा को सुहागन बनाया गया  
और भारतीय संस्कृति का नाम लेने वाली  
बी. जे. पी. सरकार में यह सब हो रहा है।  
आप मंत्री महोदय को निर्देश दीजिए कि वह  
इस बारे में स्टेटमेंट दें। इस तरह का अन्याय,  
अत्याचार भारत की मातृ शक्ति का अपमान  
है। इस अपमान को यह सदन बरदाशत नहीं  
कर सकता... (व्यवधान)

उपसभापति : पाण्डेय जी, बात हो गई,  
बैठिए... (व्यवधान)

डा० रत्नाकरपाण्डेय : संयोग से इस  
समय चेयर पर एक महिला बैठी है...  
(व्यवधान)

श्री सुरेन्द्रजीत सिंह ग्रहलवालिष्या :  
उस महिला की मांग में जबदस्ती सिन्दूर भरा  
गया... (व्यवधान)...

उपसभापति : एक मिनट प्लीज। आपने  
जिस मुद्दे को उठाया है, मैंने भी अखबार में  
उस बारे में पढ़ा और इस ओर मैं सरकार  
का ध्यान खींचूंगी। इस समय होम मिनिस्टर  
साहब यहां बैठे हैं जो कुछ भी जानकारी  
हो वह हाऊस के सामने रखें, वयान दें...  
(व्यवधान)

श्रीमती रेणुका चौधरी (आन्ध्र प्रदेश) :  
आप एग्मोरेंस दीजिए... (व्यवधान)  
यह पिछले कई सालों से चल रहा है...  
(व्यवधान)

It is a general attitude towards women  
in the country day in and day out.  
(Interruptions)

THE MINISTER OF HOME  
AFFAIRS (SHRI S. B. CHAVAN) :  
Madam, (Interruptions)

उपसभापति : जरा आप बैठिए, ध्यान से  
सुनिए... (व्यवधान)

SHRI S. B. CHAVAN : Madam, I  
Will get the information from the Uttar  
Pradesh Government, and thereafter I  
will make a statement in the House.

THE DEPUTY CHAIRMAN : Now,  
Shri Raj Mohan Gandhi.  
(Interruptions) Special Mention.

### SPECIAL MENTION

Arrest of Shri Sunderlal Bahuguna in  
Tehri Garhwal

SHRI RAJ MOHAN GANDHI :  
(Uttar Pradesh) : Madam Deputy Chair-  
man, I am thankful to you for giving  
me this chance to make a reference to  
Shri Sunderlal Bahuguna. Members of  
this House are well aware of his assis-  
tance to the needy, the deprived people  
and his work to save the trees. He has  
been engaged for several weeks in a  
peaceful 'dharna' against the controver-  
sial Tehri Dam. Last night, I donot  
know whether in the middle of the night  
or at an early hour or a later hour, but  
I had a report this morning that  
Shri Sunderlal Bahuguna who is in his  
late sixties and his frail and elderly wife  
were both roughed up and arrested,  
their tent was uprooted. We do not  
know where they have been taken.

THE DEPUTY CHAIRMAN :  
Why he is arrested ?

SHRI RAJ MOHAN GANDHI: Near  
the dam site in Tehri. So, I request the  
Home Minister to send one more com-  
munication to the UP Government to find  
out the circumstances in which they were  
arrested and also to find out where they  
are, where Bahugunaji is, where his wife  
is, how they are, whether the information  
is with the Mad authorities or with the UP  
Government. Perhaps, the Home Minister  
would be good enough to let the House  
know this. I feel that the whole House  
is interested in his welfare and safety and  
the treatment he has received.

श्री सुरेन्द्रजीत सिंह ग्रहलवालिष्या :  
(बिहार) : महोदया, पूरा सदन यह मांग  
करता है कि बहुगुणा जी के साथ जो भी  
दुर्यवहार किया गया है और जिस तरह उनको